

BEFORE THE NATIONAL GREEN TRIBUNAL,
 PRINCIPAL BENCH, NEW DELHI
 MISC.APPLICATION NO. _____ OF 2024
 IN
 ORIGINAL APPLICATION NO. 364 OF 2022

Ram Kailash Singh

...APPLICANT

Versus

State of U.P.

...RESPONDENT

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New Delhi

THROUGH

Date: 13.11.2024



Dhaval
Adesai
 Dhaval Mehrotra/Aditi Desai
 Counsel for Respondent no.6
 and Respondent no.7.
 A30, Nizamuddin East, New
 Delhi- 110013.
 (E): office@adslegal.in
 (P): 9999277337

21/11/2024

BEFORE THE NATIONAL GREEN TRIBUNAL,
 PRINCIPAL BENCH, NEW DELHI
 MISC.APPLICATION NO. ____ OF 2024
 IN
 ORIGINAL APPLICATION NO. 364 OF 2022

Ram Kailash Singh

...APPLICANT

Versus

State of U.P.

...RESPONDENT

AFFIDAVIT STATING THE STATUS OF WORK

I, Ram Raj Singh, S/o Devraj Singh, 53 years, R/O 4, Akauria Bara, Bashara Uperhar, Prayagraj do hereby on solemn affirmation state and submit that:

- i. That I am Respondent No. 6 in the aforesaid matter. That I have been authorized by Respondent No.7 to carry out the work of mine void filling. That I am well versed with the proceedings and competent to authorize the present Affidavit.

I state that vide order dated 08.05.2024 this Hon'ble Tribunal had granted time till 31.07.2024 to complete the work of de-watering the mine, filling the mine void with fly ash to be supplied by Prayagraj Power Generation Company Ltd. (PPGCL), and to complete plantation as per recommendations of the Joint Committee.

- iii. In lieu of ensuing elections and early monsoon, the mine closure work could not be completed and the this Hon'ble Tribunal was pleased to grant two (2) months' time for complete work of mine closure vide order dated 20.08.2024.



21/11/2024

- iv. I state that pursuant to the aforesaid undertaking, all steps were taken to complete the remaining work and the said work of mine void filling was completed in the last week of October 2024.
- v. I state the I Affidavit of Compliance dated 05.11.2024 was attempted to be filed, however, the same could not be brought on record at the time hearing on 06.11.2024. As such, this Hon'ble Tribunal vide order dated 06.11.2024 had directed to file an affidavit with details of the work of mine closure and completion of tree plantation.
- vi. I state that pursuant to dewatering the mine, the work of filling mine void completed. Thereafter tree plantation was carried out on the land and approximately 2359 trees have been planted on the land upon closure of the mine. The following are the species of trees that have been planted:

S.No.	Name of Plant/tree	Quantity planted.
1.	Nerium Oleander (Kaner)	200
2.	Banyan (Bargad)	95
3.	Alstonia Scholaris (Chitwan)	407
4.	Azadirachta Indica (Neem)	115
5.	Swietenia Macrophylla (Mahogany)	115
6.	Terminalia Arjuna (Arjun)	220
7.	Ficus Virens (White Fig/Pakar)	145
8.	Teak (Sagwan)	540
9.	Pongamia Pinnata (Karanj)	161
10.	Black Plum (Jamun)	13
11.	Butter tree (Mahua)	3
12.	Burflower tree (Kadam)	100
13.	Ficus Religiosa (Peepal)	75
14.	Butea Monosperma (Palas)	50
15.	Acacia Nilotica (Babul)	100

21/11/2024

16.	Indian Snake Tree (Garud)	20
TOTAL		2359

A true copy of the Receipt pertaining to purchase of sapling to complete tree plantation is attached herein as **ANNEXURE A**.

True copy of photographs of the area upon completion of tree plantation is attached herein as **ANNEXURE B**.

- vii. I state that vide order dated 06.11.2024, this Hon'ble Tribunal had directed payment of cost of Rs. 25,000/- (to be deposited with the Registry). In compliance thereof, Demand Draft No. 336353 drawn in favour of Registry, National Green Tribunal dated 12-11-2024 has been deposited. A true copy of the Demand Draft No. 336353 is attached herein as **ANNEXURE C**.



21/11/2024
DEPONENT

VERIFICATION

I, Ram Raj Singh, S/o Shri Devraj Singh aged 53 years R/O 4, Akauria Bara, Bashara Uperhar, Prayagraj do hereby verify and declare that the statements made in all the aforesaid paragraphs are true and correct to the best of my knowledge and information and I believe the same to be true and nothing material has been concealed therefrom.

Verified on 12-11-2024 at Prayagraj that the contents of the aforesaid Affidavit are true to the best of my knowledge and records.

Ram Raj Singh
SOLEMNLY AFFIRMED BEFORE ME
On 12-11-2024 at Prayagraj A.M./P.M.
Sri/Smt. Ram Raj Singh
Identified by Mr. G.S. Pathak
as his/her Affidavit as True & Correct which
is verified & correct

G.S. Pathak
Public Notary
Alld., Prayagraj (U.P.)

21/11/2024
DEPONENT

Ram Raj Singh
True Copy Attested

GSTIN No.- 09COAPK2832N1ZP

पटेल पौधशाला

पटेल हाईटेक नर्सरी

पता- सेमरा कल्बना, घूरपुर, प्रयागराज उ.प्र.- 212107

मो.- 8896150724, 8887735737

Sri.No. 135

नाम श्री रामराज सिंह दिनांक 25/10/24

क्रं.	पौधे का विवरण	क्रं.संख्या	रुपया
1.	कैलाश	100x20	2000
2.	बरगद	30x60	1800
3.	पकर	20x50	1000
4.	चितवन	57x30	1710
5.	नीम	35x50	1750
6.	गकड	20x30	600
7.	महागनी	95x40	3800
8.	अर्जुन	220x40	8800
9.			
10.			
11.			
12.			
13.			
14.			
15.			
		कुल संख्या	577

हमारे यहाँ सभी प्रकार के पेड़ व फूल के पौध उचित रेट पर प्राप्त करें।

कुल राशि
जमा राशि
बाकी राशि

21460

क्रेता ह0 PATEL PAUDH SHALANURSERY विक्रेता ह0

भूल-चूक लेनी देनी

रामराज सिंह

पटेल नर्सरी

पटेल पौधशाला

GSTIN No.- 09COAPK2832N1ZP

पटेल हाईटेक नर्सरी

पता- सेमरा कल्बना, घूरपुर, प्रयागराज उ.प्र.- 212107

मो - 8896150724, 8887735737 • Sri.No. 069

नाम... सेमराज सिंह दिनांक... 15/12/24

क्र.	पौधे का विवरण	क्र.संख्या	रुपया
1.	रनागतवन	300 x 30	9000
2.	करज	161 x 30	4830
3.	नीम	30 x 50	1500
4.	जायफल	13 x 40	520
5.	महुवा	34 x 30	90
6.	चितवन	250 x 40	10000
7.	बरगद	15 x 50	750
8.	लकड़म	100 x 30	3000
9.	पीपल	75 x 50	3750
10.	पावक	75 x 50	3750
11.	पलार	50 x 50	2500
12.			
13.			
14.			
15.			
कुल संख्या		1072	

हमारे यहाँ सभी प्रकार के पेड़ व फूल के पौध उचित रेट पर प्राप्त करें।

क्रेता ह0 **PATEL PAUDHSHALA HITCEH NURSERY**

मूल-मूल लेनी देनी

कुल राशि
जमा राशि
बाकी राशि

39840

Proprietor

पटेल पौधशाला

GSTIN No.- 09COAPK2832N1ZP

पटेल हाईटेक नर्सरी

पता- सेमरा कल्बना, घूरपुर, प्रयागराज उ.प्र.- 212107

मो.- 8896150724, 8887735737 • Srl.No 070

नाम... श्री. राम राज सिंह... दिनांक... 25/2/24...

क्र.	पौधे का विवरण	क्र.संख्या	रुपया
1.	बबूल	100 x 20	2000
2.			
3.			
4.			
5.			
6.			
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8.			
9.			
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11.			
12.			
13.			
14.			
15.			
कुल संख्या		100	

हमारे यहाँ सभी प्रकार के पेड़ व फूल के पौध उचित रेट पर प्राप्त करें।

क्रेता हूँ

भूल-झूक लेनी देनी

कुल राशि

जमा राशि

बाकी राशि

2000

1

PATEL PAPER... HITCEH NURSERY

Signature

पटेल पौधशाला

GSTIN No.- 09COAPK2832N1Z1

पटेल हाईटेक नर्सरी

पता- सेमरा कल्बना, घूरपुर, प्रयागराज उ.प्र.- 212107

मो.- 8896150724, 8887735737

Sri.No.-

नाम श्री०.....श्री. राजेश सिंह..... दिनांक 24/10/2027.....

क्रं.	पौधे का विवरण	क्रं. संख्या	रुपया
1.	स्नागवण	240430	7200
2.			
3.			
4.			
5.			
6.			
7.			
8.			
9.			
10.			
11.			
2.			
3.			
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5.			
कुल संख्या		240	7200

हमारे यहाँ सभी प्रकार के पेड़ व फूल के पौध उचित रेट पर प्राप्त करें।

क्रेता ह०

चूक लेनी देनी

कुल राशि

जमा राशि

बाकी राशि

PATEL POUDESHALA NITCEH NURSERY

Proprietor





















GPS Map Camera

Pura Baijnath, Uttar Pradesh, India
5PQH+XVG, Pura Baijnath, Uttar Pradesh 212106, India
Lat 25.189795°
Long 81.726669°
12/11/24 04:34 PM GMT +05:30

Google



GPS Map Camera

Pura Baijnath, Uttar Pradesh, India
5PQH+XVG, Pura Baijnath, Uttar Pradesh 212106, India
Lat 25.18975°
Long 81.726665°
12/11/24 04:34 PM GMT +05:30

Google





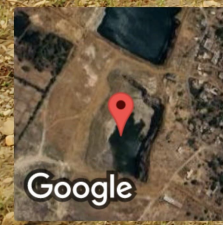
GPS Map Camera

Pura Baijnath, Uttar Pradesh, India
5PQH+XVG, Pura Baijnath, Uttar Pradesh 212106, India
Lat 25.188572°
Long 81.727054°
12/11/24 04:30 PM GMT +05:30



GPS Map Camera

Pura Baijnath, Uttar Pradesh, India
5PQH+XVG, Pura Baijnath, Uttar Pradesh 212106, India
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 Sr. No: 154213

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336353 000002000: 000551 16

Anand

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